

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF CAPITAL TRUST LIMITED

Registered Office: No. 21 Indra Bhawan, Indra Colony, Naya Bazar, Lashkar, Gwalior - 474 009 (M.P)

Corrigendum to the Public Announcement which appeared in this Newspaper on June 29, 2009.

1 The Schedule activity pertaining to the Open Offer has been changed and shall be read as under.

Sr. No	Activity	Original Schedule Days & Dates	Revised Schedule Days & Dates
1	Date of Public Announcement	Monday, June 29, 2009	Monday, June 29, 2009
2	Specified Date (For the purpose of determining the names of the shareholders to whom the Letter of Offer would be sent)	Friday, July 24, 2009	Friday, July 24, 2009
3	Last date for announcement of Competitive Bid	Monday, July 20, 2009	Monday, July 20, 2009
4	Date by which Letter of Offer will be posted to the shareholders.	Monday, August 10, 2009	Wednesday, September 23, 2009
5	Date of Opening of the Offer	Wednesday, August 19, 2009	Friday, September 25, 2009
6	Last Date of Withdrawal of Acceptance	Wednesday, September 02, 2009	Friday, October 09, 2009
7	Last date for revising the Offer price/ number of shares	Thursday, August 27, 2009	Monday, October 05, 2009
8	Date of Closing of the Offer	Monday, September 07, 2009	Wednesday, October 14, 2009
9	Date of communicating Rejection/ Acceptance and payment for Applications accepted will be dispatched	Thursday, September 22, 2009	Thursday, October 29, 2009

The above dates where ever it appeared in the Original Public Announcement be read accordingly.

2. The Last Date for revision of the Offer price, where ever appearing should be read as October 05, 2009 in place of August 27, 2009.

3. The Last Date of withdrawal of the acceptance tendered by the shareholders, wherever appearing should be read as October 09, 2009 in place of September 02, 2009.

The Board of Directors of Acquirer M/s I C Construction & Services Limited having Regd. Office at 47, Community Centre, New Friends Colony, New Delhi - 110 025 and PACs M/s Indo Credipvt Pvt. Ltd. having Regd. Office at 47, Community Centre, New Friends Colony, New Delhi - 110 025 and Mr. Yogen Khosla resides at D-1079, New Friends Colony, New Delhi - 110 025 accept full responsibility for the information contained in this Corrigendum to Public Announcement and also the obligations of the Acquirer and PACs as laid down in the SEBI (SAST) Regulations, 1997 & subsequent amendments thereof.

This Corrigendum to the Public Announcement will also be available on SEBI's website at www.sebi.gov.in

Issued by Manager to the Offer on behalf of the Acquirer & PACs



D & A Financial Services (P) Limited

13, Community Centre, East of Kailash, New Delhi-110 065

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Contact Person: **Mr. Priyaranjan**

Date: 23.09.2009

Place: New Delhi